

ITEM NO.501

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.373/2006

INDIAN YOUNG LAWYERS ASSOCIATION & ORS.

Petitioner(s)

VERSUS

THE STATE OF KERALA & ORS.

Respondent(s)

(With appln.(s) for intervention, seeking permission to argue the matter in Hindi and permission to appear and argue in person)

Date : 31-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s)

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For Respondent(s)

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UPON hearing the counsel the Court made the following
O R D E R

Hearing resumed.

Put up for further hearing tomorrow (01.08.2018).

(Chetan Kumar)
A.R. -cum-P.S.

(H.S. Parasher)
Assistant Registrar